

(c) if so, what steps have been taken to boost up the production of jute in the near future ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) to (c). Jute industry is passing through difficult times for various reasons. However, there is no ground for apprehension of any decline in production of jute goods during the current year as compared to the last year, provided there are no constraints like power cuts, etc.

कोयला उत्पादन में विस्फोटक सामग्री का उपलब्ध न होना

2519. श्री युबराज : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उर्जा मंत्री ने पत्र द्वारा उनका ध्यान आकर्षित किया है कि विस्फोटक सामग्री उपलब्ध न होने के कारण कोयले का उत्पादन कम हो रहा है ; और

(ख) यदि हां, तो इस वर्ष कोयला कंपनियों को विस्फोटक सामग्री की कितनी आवश्यकता है और उस के सप्लाई के लिए कार्यवाही कब की जाएगी और यदि कोई कार्यवाही नहीं की जाएगी तो उसके क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती आचा मयती) : (क) जी हां। यह बताया गया था कि विस्फोटक सामग्री पर्याप्त रूप से उपलब्ध न होने के कारण कोयले का उत्पादन बढ़ाने में बाधा पड़नी आरम्भ हो गई है।

(ख) 1978-79 के लिए कोयला कंपनियों की विस्फोटक सामग्री की

आवश्यकता का अनुमान 44,000 मी० टन लगाया गया है। इसकी कुछ अस्थाई कमी है जिसे दूर करने के लिए देशी उपलब्धता को बढ़ाने संबंधी अभियुपाय करने के प्रतिरिबत आयात करने की भी व्यवस्था की जा रही है।

Inculcating a sense of Security among Harijans

2520. SHRI KUSUMA KRISHNA MURTHY : Will the minister of HOME AFFAIRS be pleased to State:

(a) in view of the increasing in-human atrocities on Harijans amidst our existing social set up, what kind of special protection Government consider necessary to create a sense of security for them forth with; and

(b) out of the innumerable number of the rich who were either directly or indirectly responsible to commit brutal atrocities on Harijans, how many of them have been accused, punished and put behind the bars in each State from March, 1977 onwards so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) and (b). Criminal offences punishable under the law, including those where members of Scheduled Castes are the victims, come within the definition of 'Public Order' which is a State Subject. The Centre, however, keeps in close touch with the State Governments and makes appropriate suggestions from time to time to provide protection to the Members of Scheduled Castes, Scheduled Tribes and the weaker sections of the Society and to instil a sense of security amongst them. The State Governments have been taking necessary action against all the persons, including the rich, who are found guilty. However, such details as have been asked, are not collected by the Centre from the State Governments.

Loans to Port Trusts

2521. SHRI K. PRADHANI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state the details regarding the amount that has been sanctioned by Centre to provide loans to the Port Trusts for their development Projects ?